

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO - 5634
TO BE ANSWERED ON FRIDAY - 04/04/2025

LEGAL AID SERVICES UNDER NALSA

5634. DR. BYREDDY SHABARI:
SHRI APPALANAIDU KALISSETTI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of beneficiaries who have received free legal aid under the National Legal Services Authority (NALSA) in the last five years, State-wise and category-wise (SCs, STs, women, children, senior citizens and economically weaker sections);
- (b) the amount of funds allocated, sanctioned and utilized for legal aid services under NALSA and State Legal Services Authorities (SLSAs), year-wise since 2019;
- (c) whether the Government has assessed the impact of legal aid services, particularly in rural, tribal, and backward regions, and if so, the key findings of such assessments;
- (d) the total number of Legal Aid Clinics and Lok Adalats set up in the past three years and their case disposal rate, State-wise; and
- (e) whether the Government plans to enhance legal aid outreach, including any proposals to expand mobile legal aid services or strengthen the District Legal Services Authorities (DLSAs)?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a): The State/UT-wise and category-wise details of beneficiaries who have received free legal aid services under the Legal Services Authorities (LSA) Act, 1987 during the last five years; 2020-21, 2021-22, 2022-23, 2023-24 and 2024-25 (upto December 2024) are at **Annexure- A1, A2, A3, A4 and A5** respectively.

(b) The year wise funds allocated, sanctioned, and utilized for legal aid services under NALSA and State Legal Services Authorities (SLSAs), since 2019 are as follows:-

Rs. in Crore

Financial Year	Funds Allocated	Funds Sanctioned	Funds Utilised #
2019-20	140.00	140.00	142.50
2020-21	100.00	100.00	100.06
2021-22	145.00	145.00	145.96
2022-23	190.00	190.00	193.09
2023-24	200.00 (National Legal Aid Fund)	194.50	199.31
	200.00 (Legal Aid Defence Counsel System Scheme)	200.00	199.97
2024-25	200.000 (National Legal Aid Fund)	200.000	199.92*
	147.925 (Legal Aid Defense Counsel System Scheme)	147.925	147.925

* As on 29.03.2025

The amount includes 'cost receipts' received under the orders of any court or from any other source as provided under the LSA Act, 1987.

(c) The National Legal Services Authority (NALSA) is a statutory body under the LSA Act 1987. NALSA regularly conducts review meetings with State Legal Services Authorities (SLSAs) across India to assess the impact of legal aid services. Simultaneously, all-India meetings of legal services authorities are held to evaluate the overall functioning of legal aid institutions. During these meetings, officials from District Legal Service Authorities provide valuable feedback on the effectiveness of legal aid services.

(d) The details of Legal Aid Clinics set up across the country during the last three years are as follows:

Year	No. of Legal Aid Clinics
2022-23	11711
2023-24	11384
2024-25 (upto December 2024)	12647

The State/UT-wise and year-wise details of Lok Adalats organized, cases received and cases disposed of by National Lok Adalats, State Lok Adalats and Permanent Lok Adalats (Public Utility Services) during the last five years are at **Annexure-B**, **Annexure-C** and **Annexure-D** respectively.

- (e) NALSA is consistently working to enhance the accessibility and outreach of legal aid services, incorporating technology-driven initiatives to ensure that legal assistance reaches those in need. One such effort was undertaken following the Supreme Court's judgment in *Suhas Chakma v. Union of India*, wherein NALSA took proactive steps to publicize its toll-free helpline number, 15100, across the country. This initiative involved placing the number in various public spaces to maximize visibility and ensure that individuals, particularly those from marginalized communities, could easily seek legal assistance. NALSA continues to provide ongoing support to SLSAs and DLSAs to enable them to fulfill their responsibilities under the Legal Services Authorities Act, 1987.

Annexure-A1

STATEMENT REFERRED TO IN REPLY TO PART (A) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 5634 FOR REPLY ON 04.04.2025 REGARDING LEGAL AID SERVICES UNDER NALSA.

STATEMENT SHOWING THE NUMBER OF PERSONS BENEFITED THROUGH LEGAL SERVICES PROVIDED UNDER THE LEGAL SERVICES AUTHORITIES ACT, 1987 FROM DURING THE YEAR 2020-2021							
S.No.	Name of the State / UT Authority	SC	ST	Women	Children	General (whose annual income does not exceed the prescribed limit)	Total
1	Andaman & Nicobar Islands	0	0	14	0	0	14
2	Andhra Pradesh	56	16	239	7	246	564
3	Arunachal Pradesh	181	787	719	11	23	1721
4	Assam	86	151	2467	111	744	3559
5	Bihar	1132	260	3622	535	1358	6907
6	Chandigarh	14	0	530	121	175	840
7	Chhattisgarh	2364	7642	1580	169	5682	17437
8	Dadra & Nagar Haveli	0	1	8	0	0	9
	Daman & Diu	0	0	0	0	0	0
9	Delhi	356	12	10605	853	2785	14611
10	Goa	2	0	478	1	110	591
11	Gujarat	545	326	2588	162	1000	4621
12	Haryana	265	0	3253	133	1188	4839
13	Himachal Pradesh	165	15	1111	27	286	1604
14	Jammu & Kashmir	384	153	1951	393	1845	4726
15	Jharkhand	4964	4324	8132	2118	2584	22122
16	Karnataka	4121	2684	4369	205	1066	12445
17	Kerala	529	182	4240	338	2415	7704
18	Ladakh	3	5	0	0	40	48
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	9471	9861	17950	5448	6445	49175
21	Maharashtra	1127	543	4640	147	2528	8985
22	Manipur	1265	6575	4805	927	1385	14957
23	Meghalaya	125	1038	273	25	37	1498
24	Mizoram	16	854	288	2	0	1160
25	Nagaland	290	2036	647	207	209	3389
26	Odisha	662	414	1689	23	656	3444
27	Puducherry	11	0	74	70	33	188
28	Punjab	2508	5	6428	207	3932	13080
29	Rajasthan	98	46	519	5540	299	6502

30	Sikkim	11	62	316	21	46	456
31	Tamil Nadu	864	248	4452	163	3044	8771
32	Telangana	49	13	646	9	362	1079
33	Tripura	176	158	1085	34	248	1701
34	Uttar Pradesh	343	5	620	107	303	1378
35	Uttarakhand	69	49	722	8	250	1098
36	West Bengal	1083	599	4594	368	6271	12915
	Total	33335	39064	95654	18490	47595	234138

STATEMENT REFERRED TO IN REPLY TO PART (A) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 5634 FOR REPLY ON 04.04.2025 REGARDING LEGAL AID SERVICES UNDER NALSA.

STATEMENT SHOWING THE NUMBER OF PERSONS BENEFITED THROUGH LEGAL SERVICES PROVIDED UNDER THE LEGAL SERVICES AUTHORITIES ACT, 1987 FROM DURING THE YEAR 2021-2022							
S.No.	Name of the State / UT Authority	SC	ST	Women	Children	General (whose annual income does not exceed the prescribed limit)	Total
1	Andaman & Nicobar Islands	0	0	22	0	2	24
2	Andhra Pradesh	133	43	725	26	684	1611
3	Arunachal Pradesh	242	821	740	114	28	1945
4	Assam	7822	14017	10352	2478	23381	58050
5	Bihar	15335	517	18372	7525	63666	105415
6	Chandigarh	17	0	744	131	326	1218
7	Chhattisgarh	3753	8459	6821	663	4902	24598
8	Dadra & Nagar Haveli	1	2	12	0	0	15
	Daman & Diu	1	0	13	0	0	14
9	Delhi	723	7	16496	2857	7366	27449
10	Goa	3	3	495	4	309	814
11	Gujarat	1354	773	6074	259	3755	12215
12	Haryana	730	0	5516	206	2420	8872
13	Himachal Pradesh	351	69	2510	63	772	3765
14	Jammu & Kashmir	211	331	2474	119	2100	5235
15	Jharkhand	15346	28628	63113	11570	46194	164851
16	Karnataka	5835	5767	5975	315	1200	19092
17	Kerala	1037	253	7261	643	3130	12324
18	Ladakh	48	1479	325	43	0	1895
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	819053	1096264	316946	137320	480489	2850072
21	Maharashtra	1656	785	9366	359	4105	16271
22	Manipur	1558	7212	6648	1174	1201	17793
23	Meghalaya	21	698	447	204	59	1429
24	Mizoram	104	1700	414	43	17	2278
25	Nagaland	471	3934	1763	649	396	7213
26	Odisha	1187	1095	2299	23	1127	5731
27	Puducherry	30	3	161	135	61	390
28	Punjab	2429	7	8184	254	5976	16850

29	Rajasthan	144	51	897	5070	472	6634
30	Sikkim	29	100	425	26	67	647
31	Tamil Nadu	1281	299	7279	270	5887	15016
32	Telangana	89	33	1244	46	1426	2838
33	Tripura	246	154	1490	36	390	2316
34	Uttar Pradesh	5983	6	27452	98	4675	38214
35	Uttarakhand	142	22	1060	37	471	1732
36	West Bengal	2066	693	7093	1128	7933	18913
	Total	889431	1174225	541208	173888	674987	3453739

Annexure-A3

STATEMENT REFERRED TO IN REPLY TO PART (A) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 5634 FOR REPLY ON 04.04.2025 REGARDING LEGAL AID SERVICES UNDER NALSA.

STATEMENT SHOWING THE NUMBER OF PERSONS BENEFITED THROUGH LEGAL SERVICES PROVIDED UNDER THE LEGAL SERVICES AUTHORITIES ACT, 1987 FROM DURING THE YEAR 2022-2023							
S.No.	Name of the State / UT Authority	SC	ST	Women	Children	General (whose annual income does not exceed the prescribed limit)	Total
1	Andaman & Nicobar Islands	1	0	34	0	2	37
2	Andhra Pradesh	202	65	1012	72	1106	2457
3	Arunachal Pradesh	460	1671	1234	10	35	3410
4	Assam	1184	2084	4070	682	2627	10647
5	Bihar	10344	1347	17148	6912	1699	37450
6	Chandigarh	10	0	956	121	338	1425
7	Chhattisgarh	3698	7842	4672	372	4514	21098
8	Dadra & Nagar Haveli	1	0	18	0	0	19
	Daman & Diu	4	2	9	0	1	16
9	Delhi	1341	36	19175	523	9849	30924
10	Goa	7	56	772	7	597	1439
11	Gujarat	2494	1369	7712	381	5298	17254
12	Haryana	645	0	5618	246	2074	8583
13	Himachal Pradesh	436	78	2590	181	779	4064
14	Jammu & Kashmir	503	308	2110	175	912	4008
15	Jharkhand	9387	12339	19712	5331	492	47261
16	Karnataka	4642	2846	8129	359	2053	18029
17	Kerala	681	210	9567	1026	2397	13881
18	Ladakh	10	357	160	12	13	552
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	14819	14597	32930	19048	10467	91861
21	Maharashtra	2077	760	11930	424	4774	19965
22	Manipur	1090	9300	7413	1491	1100	20394
23	Meghalaya	22	1134	327	49	81	1613
24	Mizoram	14	1990	642	0	95	2741
25	Nagaland	406	3271	1369	472	324	5842
26	Odisha	1121	838	2534	17	890	5400
27	Puducherry	23	0	180	197	77	477

28	Punjab	3912	37	11607	292	8459	24307
29	Rajasthan	212	75	1122	6352	591	8352
30	Sikkim	22	95	376	18	79	590
31	Tamil Nadu	2093	302	9682	201	6599	18877
32	Telangana	117	45	1423	172	1579	3336
33	Tripura	417	447	2010	128	700	3702
34	Uttar Pradesh	5265	2	1569	156	3053	10045
35	Uttarakhand	122	16	1001	36	482	1657
36	West Bengal	2587	1370	9680	1054	11332	26023
	Total	70369	64889	200493	46517	85468	467736

Annexure-A4

STATEMENT REFERRED TO IN REPLY TO PART (A) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 5634 FOR REPLY ON 04.04.2025 REGARDING LEGAL AID SERVICES UNDER NALSA.

STATEMENT SHOWING THE NUMBER OF PERSONS BENEFITED THROUGH LEGAL SERVICES PROVIDED UNDER THE LEGAL SERVICES AUTHORITIES ACT, 1987 FROM DURING THE YEAR 2023-2024

S.No.	Name of the State / UT Authority	SC	ST	Women	Children	General (whose annual income does not exceed the prescribed limit)	Total
1	Andaman & Nicobar Islands	0	0	42	0	14	56
2	Andhra Pradesh	318	75	983	61	1128	2565
3	Arunachal Pradesh	628	2006	1453	84	41	4212
4	Assam	1254	3098	6168	2366	8922	21808
5	Bihar	7306	1270	15307	6889	2575	33347
6	Chandigarh	15	0	1355	238	692	2300
7	Chhattisgarh	6884	12701	9621	544	8489	38239
8	Dadra & Nagar Haveli	2	6	21	0	0	29
	Daman & Diu	4	2	14	1	4	25
9	Delhi	1705	16	22631	2761	12984	40097
10	Goa	6	4	790	4	480	1284
11	Gujarat	3825	2716	11560	565	7981	26647
12	Haryana	1568	0	7818	468	3151	13005
13	Himachal Pradesh	547	143	3195	90	897	4872
14	Jammu & Kashmir	757	398	4082	510	2759	8506
15	Jharkhand	21387	27451	47687	14730	2534	113789
16	Karnataka	6751	3876	11955	932	3210	26724
17	Kerala	2789	441	15812	3899	5822	28763
18	Ladakh	29	333	105	3	0	470
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	30163	25563	41291	19955	20759	137731
21	Maharashtra	2298	635	17566	964	5823	27286
22	Manipur	751	8585	7621	2487	2881	22325
23	Meghalaya	27	716	490	68	81	1382
24	Mizoram	4	2528	537	62	62	3193
25	Nagaland	373	2342	557	137	510	3919
26	Odisha	1375	1073	3264	39	1967	7718
27	Puducherry	26	0	181	256	49	512
28	Punjab	5287	28	13714	419	9968	29416
29	Rajasthan	333	132	1337	6274	938	9014

30	Sikkim	32	118	553	18	127	848
31	Tamil Nadu	1881	782	10962	178	7186	20989
32	Telangana	131	66	2066	334	3198	5795
33	Tripura	795	831	3732	286	1610	7254
34	Uttar Pradesh	2776	83	2487	1654	4964	11964
35	Uttarakhand	626	215	2358	846	1570	5615
36	West Bengal	5020	2590	14423	1404	18516	41953
	Total	107673	100823	283738	69526	141892	703652

Annexure-A5

STATEMENT REFERRED TO IN REPLY TO PART (A) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 5634 FOR REPLY ON 04.04.2025 REGARDING LEGAL AID SERVICES UNDER NALSA.

STATEMENT SHOWING THE NUMBER OF PERSONS BENEFITED THROUGH LEGAL SERVICES PROVIDED UNDER THE LEGAL SERVICES AUTHORITIES ACT, 1987 FROM DURING THE YEAR 2024-2025 (upto December 2024)							
S.No.	Name of the State / UT Authority	SC	ST	Women	Children	General (whose annual income does not exceed the prescribed limit)	Total
1	Andaman & Nicobar Islands	0	0	56	0	18	74
2	Andhra Pradesh	120	10	455	70	553	1208
3	Arunachal Pradesh	482	963	593	46	10	2094
4	Assam	265	315	1878	110	2646	5214
5	Bihar	105	28	283	159	188	763
6	Chandigarh	14	0	521	78	196	809
7	Chhattisgarh	537	421	1409	67	337	2771
8	Dadra & Nagar Haveli	1	4	20	0	0	25
	Daman & Diu	5	3	19	2	6	35
9	Delhi	912	16	11989	2186	5012	20115
10	Goa	9	17	483	4	247	760
11	Gujarat	1114	387	4958	861	2521	9841
12	Haryana	371	0	3653	230	1248	5502
13	Himachal Pradesh	377	70	2225	88	507	3267
14	Jammu & Kashmir	82	54	1506	70	360	2072
15	Jharkhand	155	356	539	66	210	1326
16	Karnataka	531	147	1680	147	735	3240
17	Kerala	952	342	5159	1008	2177	9638
18	Ladakh	0	16	58	5	0	79
19	Lakshadweep	0	1	0	0	0	1
20	Madhya Pradesh	1243	1132	2927	313	1061	6676
21	Maharashtra	891	241	6833	422	2329	10716
22	Manipur	0	10	115	2	97	224
23	Meghalaya	12	408	351	72	105	948
24	Mizoram	26	1015	320	19	0	1380
25	Nagaland	59	237	51	0	50	397
26	Odisha	100	45	737	32	138	1052
27	Puducherry	25	0	117	183	47	372
28	Punjab	1497	0	5713	239	3324	10773
29	Rajasthan	126	46	702	4182	375	5431

30	Sikkim	13	105	343	17	88	566
31	Tamil Nadu	561	111	2545	177	1889	5283
32	Telangana	110	43	641	8	436	1238
33	Tripura	42	60	609	51	130	892
34	Uttar Pradesh	166	0	119	30	445	760
35	Uttarakhand	75	10	816	39	265	1205
36	West Bengal	269	117	2582	828	1657	5453
	Total	11247	6730	63005	11811	29407	122200

Annexure-B

STATEMENT REFERRED TO IN REPLY TO PART (D) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 5634 FOR REPLY ON 04.04.2025 REGARDING LEGAL AID SERVICES UNDER NALSA.

Statement containing the information of cases received and disposed of (both Pre-litigative and Pending cases) in National Lok Adalats during the last three years viz, 2022, 2023 and 2024.

S.No.	Name of the State / UT Authority	2022		2023		2024	
		Cases received	Cases disposed of	Cases received	Cases disposed of	Cases received	Cases disposed of
1	Andaman & Nicobar Islands	5555	3310	5933	1536	7594	2976
2	Andhra Pradesh	1026449	647956	982779	671612	497317	262449
3	Arunachal Pradesh	7938	1071	6837	990	8028	1771
4	Assam	707744	113989	963744	164445	1079328	179325
5	Bihar	2594655	305483	2868992	357765	3183423	355600
6	Chandigarh	77646	15569	96578	63764	59511	36743
7	Chhattisgarh	1539971	1125318	2105736	1664237	5141101	4634630
8	Dadra & Nagar Haveli	4343	1323	8456	982	8228	724
	Daman & Diu	1959	215	43579	19650	23371	8234
9	Delhi	617852	535025	817332	671278	852367	665892
10	Goa	24461	3934	23018	3505	26816	4052
11	Gujarat	2731581	1185571	3926438	1863177	4410203	2161033
12	Haryana	1100069	673487	1343620	985650	1834082	1376486
13	Himachal Pradesh	255681	111150	368230	150181	365995	182024
14	Jammu & Kashmir	459202	390496	530332	404665	727975	679992
15	Jharkhand	1386756	1121405	3053483	2822947	5375328	5171277
16	Karnataka	5167842	3444607	17195581	14840452	15925526	14369064
17	Kerala	395978	136101	285372	57726	311233	59020
18	Ladakh	1948	1444	2796	1781	3026	2150
19	Lakshadweep	318	129	107	41	183	42
20	Madhya Pradesh	3125248	419776	3489492	536105	3389490	499888
21	Maharashtra	34223486	4754239	27444014	3543736	58086210	4675264
22	Manipur	1905	1343	636	437	1161	1003
23	Meghalaya	5318	956	4277	680	4506	915
24	Mizoram	13529	4432	10757	4087	6745	1230
25	Nagaland	3229	888	2566	801	2911	1021
26	Odisha	821017	337065	898167	348288	1323513	758705
27	Puducherry	21110	6405	23240	6297	25497	4331

28	Punjab	824437	392256	1140074	760712	1524941	1161869
29	Rajasthan	6685251	4572315	19870336	16586071	15188298	12303117
30	Sikkim	402	232	263	126	246	129
31	Tamil Nadu	840700	447536	704748	355762	769962	338520
32	Telangana	1622035	1611677	5634105	5591849	14750839	14693814
33	Tripura	30126	4814	50635	15724	79365	42910
34	Uttar Pradesh	30114718	18698973	47350615	31644594	48137476	38487330
35	Uttarakhand	100809	67438	116672	85032	98566	86813
36	West Bengal	1078663	788082	1445470	1115532	1739032	1315776
	Grand Total	97619931	41926010	142815010	85342217	184969393	104526119

Annexure-C**STATEMENT REFERRED TO IN REPLY TO PART (D) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 5634 FOR REPLY ON 04.04.2025 REGARDING LEGAL AID SERVICES UNDER NALSA.**

Statement containing the information of cases received and disposed of (both Pre-litigative and Pending cases) in State Lok Adalats during the last three years viz, 2022-23, 2023-24 and 2024-25.

S.No.	Name of the State/UT Authority	2022-23			2023-24			2024-25 (upto December, 2024)		
		No. of Benches constituted	Cases received	Cases Disposed of	No. of Benches constituted	Cases received	Cases Disposed of	No. of Benches constituted	Cases received	Cases Disposed of
1	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0	0
2	Andhra Pradesh	4999	16380	6720	80	3511	1825	0	0	0
3	Arunachal Pradesh	1	5	4	0	0	0	0	0	0
4	Assam	0	0	0	0	0	0	0	0	0
5	Bihar	9	576	574	0	0	0	0	0	0
6	Chandigarh	30	6536	538	32	5455	1413	0	0	0
7	Chhattisgarh	124	1487	139	0	0	0	0	0	0
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	0
	Daman & Diu	0	0	0	0	0	0	0	0	0
9	Delhi	60	15773	11094	198	131178	123151	184	149892	142568
10	Goa	43	5094	1308	13	1109	245	8	1969	329
11	Gujarat	3805	95554	19717	12	11311	244	2137	24572	9108
12	Haryana	43135	420041	230018	92	37733	29196	0	0	0
13	Himachal Pradesh	142	6798	4198	59	2968	2880	38	1457	1447
14	Jammu & Kashmir	225	88719	76683	134	31572	28170	242	32853	29115
15	Jharkhand	1523	15668	10868	1495	39685	33718	877	1087296	796828
16	Karnataka	229	35802	2632	0	0	0	0	0	0
17	Kerala	607	85191	23246	657	108894	26231	428	39532	9515
18	Ladakh	4	294	240	0	0	0	0	0	0
19	Lakshadweep	3	32	3	1	2	1	1	4	2
20	Madhya Pradesh	1242	14064	5367	1472	60425	48996	835	7609	1752
21	Maharashtra	30	2954	341	38	6432	580	4	21	1
22	Manipur	4	91	43	0	0	0	0	0	0
23	Meghalaya	0	0	0	0	0	0	0	0	0
24	Mizoram	41	3855	1202	12	273	94	48	1779	524
25	Nagaland	0	0	0	0	0	0	0	0	0
26	Odisha	6	135624	112422	3	284068	244230	0	0	0
27	Puducherry	47	13781	743	38	10770	492	17	6845	266
28	Punjab	6	20	15	154	6133	2268	0	0	0

29	Rajasthan	1202	35255	1628	1086	40751	1039	723	22919	687
30	Sikkim	150	1513	887	143	1111	784	104	918	515
31	Tamil Nadu	1295	119811	16369	1336	196315	34744	306	54461	3466
32	Telangana	2604	32367	25365	2474	177182	171817	1718	31254	13897
33	Tripura	19	8033	2492	62	39021	25637	35	19798	13080
34	Uttar Pradesh	30	1768325	259125	172	1020023	411941	224	151801	59246
35	Uttarakhand	125	56459	26498	102	37193	17407	59	13536	5675
36	West Bengal	454	17167	10830	0	0	0	0	0	0
	Grand Total	62194	3003269	851309	9865	2253115	1207103	7988	1648516	1088021

28	Punjab	4902	12907	14545	4969	21521	20279	3328	13427	12047
29	Rajasthan	4435	4804	5072	4230	5382	5799	3416	3493	3168
30	Sikkim	0	0	0	0	0	0	0	0	0
31	Tamil Nadu	1121	597	528	1119	439	427	706	312	314
32	Telangana	118	14101	7540	104	12136	12746	47	5867	7086
33	Tripura	70	165	162	97	152	157	77	155	121
34	Uttar Pradesh	3720	2637	1173	4476	2713	2516	2513	1278	1164
35	Uttarakhand	590	832	510	649	411	432	474	405	385
36	West Bengal	0	0	0	0	0	0	0	0	0
	Grand Total	32487	175758	171138	33020	220724	232763	25148	159577	161277